

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-III**

**Item No.-2**  
IB-904(ND)/2020

**IN THE MATTER OF:**

OWC Apac Pvt. Ltd.

....PETITIONER

**SECTION**

U/s 59

**Order delivered on 18.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. Sulabh Jain, Co. Secy


For the Respondent/CD :

For the Intervener :

**ORDER**

Counsel for the Liquidator is present. He is directed to file Notes on submissions containing two pages.

List on 07.10.2020.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit